

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/99/(IB)/2017
NAME OF THE PETITIONER(S) : K. RENGARAJAN
NAME OF THE RESPONDENT(S) : BHARAT AZUR IT PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

<i>K. Krishnaswamy</i> <i>Counsel for petitioner</i>	<i>K. Krishnaswamy</i> <i>Counsel for petitioner</i>	<i>K. Krishnaswamy</i>
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ORDER

Mr.K.Krishnaswamy, Counsel for the petitioner present and submitted that he is withdrawing this Petition in view of the instructions received from his client. He has also made an endorsement to that effect on the Petition. Accordingly, the Petition TCP 99(IB)/2017 dismissed as withdrawn.

-SD-

(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

-SD-

(K. ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)